

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)****CAUSE LIST****Central Zonal Bench****SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills****Date:01<sup>st</sup> September, 2016****TIME:10.30 hrs. to 13.15 hrs.****14.00 hrs. to 16.00 hrs.****HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER****HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR HEARING</b>				
1.	Appeal No. 50/2015(CZ) <b>(M.A.No.682/15)</b> <b>(M.A.No.543/16)</b>	Manoj Patil Vs. Collector, Burhanpur & 11 Ors.	Mr. Manoj Kumar Agarwal, Adv. Smt. Anita Manoj Agarwal, Adv. Mr. Sachin K. Verma, Adv.	
2.	<b>(M.A.No.683/16)</b> in Original Application No. 58/2016(CZ)	Apsara Complex House Owners Association Vs. Municipal Corporation & 5 Ors.	Mr. Prashant Sthapak, Adv. Ms. Anjum Feroz, Adv. Mr. Vivek Choudhary for Mr. Vijay KumarChoudhary, Adv.	
3.	Original Application No. 111/2016(CZ) <b>(M.A.No.700/16)</b>	Prakash Upadhyaya Vs. State of Rajasthan & 2 Ors.	Mr. Jahoor Qureshi, Adv.	
4.	<b>Original Application No. 21/2013(CZ)</b> <b>(M.A.No.855/15)</b> <b>(M.A.No.95/16)</b> <b>(M.A.No.233/16)</b> <b>(M.A.No.539/16)</b> <b>(M.A.No.723/16)</b> <b>(M.A.No.724/16)</b>	<b>Dr. Alankrita Mehra Vs. Union of India &amp; 9 Ors.</b>	Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr. Om.S.Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Vivek Agrawal,Adv.R-5 Mr. Sandeep Singh Adv. for CPCB Ms. Parul Bhadoria,Adv.R-6 Mr. Deepesh Joshi, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. Ajay V. Gupta, Adv. Mr. Dharamveer Sharma, Adv. Mr. V.H.Vaswani, Adv. Mr. Ghanshayam, Adv. Mr. Ravikant Patidar, Adv. Mr. Nishith Tripathi, Adv. Mr. Mahavir Bhatnagar, Adv. Ms. Farzana Aziz, Adv.	
5.	Original Application 40/2016(CZ) <b>(M.A.No.333/16)</b>	Vijay Yadav Vs. Shyam Sunder Goplani & 4 Ors.	Mr. Deepesh Joshi, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. for Mr. Vivek Choudhary, Adv. Ms. Parul Bhadoriya Adv. for Mr. Purushaindra Kaurav, Adv.	
6.	Original Application No. 54/2016(CZ)	Amrik Singh Vs. M/s S.D.Bansal Iron and Steel & Ors.	Mr. Vivek Choudhary	

7.	Original Application No. 231/2014(CZ) <b>(M.A.No.434/16)</b>	Maqbool Neelgar Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
8.	Original Application No. 232/2014(CZ) <b>(M.A.No.435/16)</b>	Hari Gopal Sharma Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
9.	Original Application No. 233/2014(CZ) <b>(M.A.No.436/16)</b>	Bal Kishan Sharma Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
10.	Original Application No. 234/2014(CZ) <b>(M.A.No.437/16)</b> <b>(Amended Petition)</b>	Chhotulal Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
11.	Original Application No. 235/2014(CZ) <b>(M.A.No.438/16)</b>	Kalsum Neelgar Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
12.	Original Application No. 236/2014(CZ) <b>(M.A.No.439/16)</b>	Sammat Singh Chaged Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
13.	Original Application No. 237/2014(CZ) <b>(M.A.No.440/16)</b>	Sanwar Lal Gurjar Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
14.	Original Application No. 238/2014(CZ) <b>(M.A.No.441/16)</b>	Nanu Ram Kumawat Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
15.	Original Application No. 239/2014(CZ) <b>(M.A.No.442/16)</b>	Mahavir Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
16.	Original Application No. 240/2014(CZ) <b>(M.A.No.443/16)</b>	Teju Gurar Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
<b>FOR COMPLIANCE</b>				
17.	Original Application No. 15/2016(CZ)	Naisargik Paryavaran Avam Manav Hit Sanrakshan Samiti <i>(Stone Crusher, Khamaria)</i> Vs. Union of India & Ors.	Mr. R.S.Verma, Appli. Mr. OmShankar Shrivastava, Adv.	
18.	Original Application No. 264/2014(THC) <b>(M.A.No.547/16)</b>	Sustainability and Human Resources Vs. State of M.P.& 12 Ors.	Mr. Siddharth Singh, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushandra Kaurav, Adv. Mr. Yogesh Shukla, Adv.	

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